


## Annexure-3

Name of the Corporate Debtor		PIONEER GAS POWER LIMITED			Date of Commencement of CIRP					12.01.2024				
List of Creditors as on 19.04.2024														
List of Secured Financial Creditors (other than financial creditors belonging to any Class of Creditors)														
													Amount in Rs.	
Sl.No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	IFCI limited	01-02-2024	11,50,81,47,739	11,04,65,68,835	Secured	-	-	No	27.491%	-	-	46,15,78,904	-	The difference between the Claim Submitted and Admitted is due to the compounding of penal interest by the FC, while arriving at the total claim. The IRP rejected the compounded part of penal interest.
2	Indian Overseas Limited	30-01-2024	4,88,11,15,803	4,88,11,15,803	Secured	-	-	No	12.148%	-	-	-	-	
3	Punjab National Bank	30-01-2024	5,07,65,69,026	4,41,51,70,442	Secured	-	-	No	10.988%	-	-	66,13,98,584	-	The difference between the Claim Submitted and Admitted is due to the wrong balances taken for interest calculation as on the date of NPA and compounding of penal interest by the FC. The IRP rejected the compounding of penal interest and recalculated the interest by taking correct opening balances as on the date of NPA.
4	Central Bank of India	24-01-2024	4,39,57,56,960	4,39,57,56,960	Secured	-	-	No	10.940%	-	-	-	-	
5	State Bank of India	01-02-2024	4,24,70,33,982	4,24,70,33,982	Secured	-	-	No	10.569%	-	-	-	-	
6	Exim bank	01-02-2024	3,98,70,76,716	3,90,18,24,426	Secured	-	-	No	9.710%	-	-	8,52,52,290	-	The difference between the Claim Submitted and Admitted is due to compounding of penal interest by the FC. The IRP rejected the compounded part of penal interest.
7	Bank of Baroda	31-01-2024	2,68,58,27,473	2,68,58,27,473	Secured	-	-	No	6.684%	-	-	-	-	
8	Punjab and Sindh Bank	01-02-2024	2,47,50,35,442	2,41,14,84,316	Secured	-	-	No	6.001%	-	-	6,35,51,126	-	The difference between the Claim Submitted and Admitted is due to compounding of penal interest by the FC. The IRP rejected the compounded part of penal interest.
9	Karur Vysya Bank	29-01-2024	2,19,67,26,387	2,19,67,26,387	Secured	-	-	No	5.467%	-	-	-	-	
<b>Total</b>			<b>41,45,32,89,528</b>	<b>40,18,15,08,624</b>		-	-		<b>99.999%</b>	-	-	<b>1,27,17,80,904</b>	-	

  
 Gandluri Ramanjaneyulu, Designated Partner & Authorized Signatory  
 for Bright Star Resolution Professionals LLP,  
 Resolution Professional of M/s. Pioneer Gas Power Limited.  
 Regd. No. :IBBI/IPE-0158/IPA-3/2023-24/50072  
 Date: 19.04.2024

